NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 200 of 2017 in CP(IB) No. 238/9/HDB/2017
NAME OF THE COMPANY	Bartronics Global Solutions Limited
NAME OF THE PETITIONER(S)	Altura Consulting Ltd
NAME OF THE RESPONDENT(S)	Bartronics Global Solutions Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ojaswi. M.	Advocate	0j8swim@gmail.com 9030198983	· - (8),
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
11. JOGARDO	ADVOGA		
2. Prachant Desupande	DIRECTOR	PRASHANI DISPANDE . 4919885020960	hard
3. Suresh B	DIR.	great. Colo	Sover
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		& el prairam	for av Travios, Co

Sl.No.3

Date of hearing 28.11.2017

CA No.200 /2017

Bartronics Global Solutions Ltd.

Order

Heard Mr.M.Ojaswi, learned counsel for the Petitioner and Mr.V.Jogarao, learned counsel for the Respondent along with Mr.Prashant Deshpande & Mr.B.Suresh, Directors of the Respondent Company.

Mr.Prashant Deshpande and Mr.B.Suresh, directors present today and submit that they are seriously trying to resolve the issue, and thus requested to grant at least one week time finally. By taking into consideration of the request of the Directors, granted one week time finally, and with a condition no further adjournment will be granted. Post the case on 06.12.2017.

Member (Judicial)

Naidu